148	148 Written Answers to		[RAJYA SAI	Unstarred Questions			
1	2	3	4	5	6	7	8
33.	Chhattisgarh	6	56	3	54	3	55
34.	Jharkhand	5	60	6	50	3	64
35.	Uttarakhand	0	20	0	17	2	18
36.	Telangana	4	29	3	14	0	9
	Total	145	1616	146	1636	136	1797

Statement-II

State-wise no. of cases where NHRC recommended disciplinary action in Custodial Deaths during the last three years (01/04/2016 to 31/03/2019).

State/UT	Police Custody	Judicial Custody
Bihar	00	5
Chhattisgarh	00	1
Gujarat	01	0
Haryana	00	2
Madhya Pradesh	00	1
Maharashtra	00	1
Punjab	00	1
Rajasthan	00	2
Uttar Pradesh	00	6
Total	01	19

Slow construction of houses under PMAY(U)

536. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that construction of houses under PMAY(U) is very slow in certain States, if so, the details thereof, and
- (b) the number of houses sanctioned and completed under PMAY(U) since inception of the programme, year-wise details thereof and the expenditure incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) In pursuance of the Government's vision of

"Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. The States/UTs have undertaken demand survey for assessing actual demand of housing under the PMAY(LI) and the demand validated and reported so far by the States/UTs is around 100 lakhs.

Based on the project proposals received so farfrom the States/UTs, a total of 81,03,196 houses have been approved under the PMAY(U), out of which 47,57,987 are at various stages of construction and 26,07,913 are completed. Further, it is intimated that construction activities in a housing project, in general, have a gestation period of 18 to 24 months. States/UTs have been requested to expedite construction of approved houses so that construction of all houses may progressively be completed by 2022.

(b) Year-wise details of houses approved and completed alongwith Central assistance released to States/UTs under PMAY(U) is given in the Statement.

Statement

Year-wise details of houses approved and completed alongwith central assistance released under PMAY(U)

F. Year	Houses Approved (Nos.)	Houses Completed (Nos.)	Central Assistance Released (₹ in crore)
2015-16	7,25,884	1,18,262	3,222.50
2016-17	9,50,448	1,29,173	4,597.68
2017-18	24,89,280	3,27,993	16,531.21
2018-19	38,73,225	18,16,621	25,113.62
2019-20	64,359	1,02,472	1,478.34

Agencies for provision of cheap houses in cities

†537. SHRI NARAYAN RANE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the names of the agencies which are given responsibility by Government for providing cheap houses in cities;

[†]Original notice of the question was received in Hindi.